

Lodging Houses and Motels (Building Standards) Regulations, 1977, framed by the D. D. A. under the Delhi Development Act, 1957, any hotel building in Delhi can be allowed upto a maximum height of 120 feet from the road level upto to top of the building unless otherwise specified by the Delhi Development Authority or by the Urban Art Commission or as required by Airport regulations. The DDA permitted a height of 212 ft. for the hotel coming up at this site, which they are competent to do under these Regulations. The Delhi Urban Art Commission has also cleared the plan with a height of 212 feet.

(b) The decisions by the DDA and the Delhi Urban Art Commission were taken on 4th January, 1982 and 14th January 1982 respectively.

Assistance given by World Bank for Dakshina Kannada Cashew in Development Scheme

1382. SHRI S. B. SIDNAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the World Bank had provided assistance for the Dakshina Kannada Cashew Development Scheme ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT : (SHRI R. V. SWAMINATHAN) : (a) Yes, Sir. The World Bank assisted Multi-State Cashew Project is under implementation in the State of Karnataka which includes Cashew Development in Dakshina Kannada.

(b) The Development programme for five years from 1981 includes the following :

	Area Expansion	Area Improvement
	ha.	ha.
(i) Small Holders	7500	2500
(ii) State Corporation	2500	500

The total outlay for five years for small holders is Rs. 347.02 lakhs and Rs. 199.02 lakhs for State Corporation.

The research component has an outlay of Rs. 9.74 lakhs for five years starting from 1981. The staff would consist of three Scientists and four supporting staff.

नेशनल कोबैट पार्क में गैर-कानूनी शिकार

1383. श्री आर० पी० गायकवाड :
श्री विजय कुमार यादव :

क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कालागढ़ के निकट नेशनल कोबैट पार्क में 2 जनवरी, 1982 को गैर-कानूनी रूप से एक चीतल का शिकार किया गया था ; और

(ख) यदि हां, तो क्या इस बारे में पांच-पड़ताल की गई है और इसके लिए जिम्मेदार अधिकारियों के खिलाफ क्या कार्यवाही की गई है ?

कृषि तथा ग्रामीण विकास मन्त्रालयों में राज्य मन्त्री (श्री डॉ० बी० स्वामीनाथन) : (क) जी हां। दो चीतलों के शिकार किए जाने की सूचना मिली है।

(ख) जी हां। जांच पड़ताल के बाद क्षेत्रीय निदेशक, कोबैट ने दोषी व्यक्तियों पर वन्य प्राणि (संरक्षण) अधिनियम, 1972 के तहत मुकद्दमा चलाने के लिए राज्य सरकार की अनुमति मांगी है। राज्य सरकार द्वारा दोषी अधिकारियों का तबादला कर दिया गया है। जैसा कि उत्तर प्रदेश विधान परिषद् के अध्यक्ष द्वारा निर्देश दिया गया है, इस मामले की राज्य वन मन्त्री द्वारा जांच की जानी है।

Declaring coconut oil as Industrial oil

1384. SHRI V. S. VIJAYARAGHVAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether there is any proposal before Government to declare coconut oil as industrial oil; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) No, Sir.

(b) Question does not arise.

12-00 hrs.

(Interruptions)

SHRI RAJAN SINH RAJDA (Bombay South): I have given notice of an adjournment motion.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): *rose.*

MR. SPEAKER: What is your point of order?

SHRI SATYASADHAN CHAKRABORTY: I have given an adjournment motion, which is very important. It is a question of food. In West Bengal, ration shops are not in a position to supply foodgrains.

(Interruptions)

MR. SPEAKER: You give me some other motion. I have allowed it under Rule 377.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY: The Central Government quota is not being supplied to West Bengal. (Interruptions) it is a question of food. The Prime Minister is here. (Interruptions) She should say something. (Interruptions) My District is going without food.

(Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions)**

MR. SPEAKER: You do not listen to me.

SHRI SATYASADHAN CHAKRABORTY: I listen to you (Interruptions).

MR. SPEAKER: If you have got more than what Mr. Choubey has got, you can have another type of motion and we will discuss it.

(Interruptions)**

SHRI SATYASADHAN CHAKRABORTY: Will you allow me to have a discussion?

MR. SPEAKER: Give some other motion and we shall see.

SHRI SATYASADHAN CHAKRABORTY: Thank you, Sir, (Interruptions)